

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.26/ BB/ 2017	-	For hearing	230/ 232	Go Go International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Ramul Kumar	Rep. of O.C	Rmk
2	Prema Hatti	ROC	Prz

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel for Petitioner has filed common synopsis. He has also filed Memo alongwith Affidavit stating that, objections raised by the R.D in C.P (CAA) No.26/BB/2017 has been complied. Heard both sides. List it for orders on 22/02/2018.


Member (T)


Member (J)